

INDO-USSR Bilateral Cooperation on Space Technology

357. SHRI SHRAVAN KUMAR PATEL: Will the PRIME MINISTER be pleased to state:

(a) whether during the recent visit of Russian President Boris Yeltsin any agreement has been signed for bilateral cooperation in the field of space technology including rocket engines; and

(b) if so, the details in this regard?

MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVANESH CHATURVEDI): (a) No, Sir.

(b) Does not arise.

Modernisation of Textile Mills Under National Textile Corporation.

358. SHRI HARIN PATHAK: Will the Minister of TEXTILES be pleased to state:

(a) whether several textile mills are currently managed by the National Textile Corporation though not owned by it;

(b) if so, the details thereof;

(c) whether fate of these mills are likely to be considered under Government strategy for rationalisation and modernisation of the National Textile Corporation; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) and (b). Yes, Sir. 13 textile mills located at Bombay and 2 located at Kanpur are being managed by National Textile Corporation.

(c) and (d). The surplus work force of the mills managed by NTC are being rationalised through the Voluntary Retirement Scheme. The Corporate Plan of NTC also provides for the modernisation of these mills.

CUT in Expenses on C.F.T.R.I., Nagpur

359. SHRI ANNA JOSHI: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have recently imposed certain conditions regarding the land and recurring expenses of Central Food and Technological Research Institute in Nagpur;

(b) if so, the details thereof;

(c) the reaction of the State Government thereto;

(d) whether all such other Government institutions running in different States of the country are also working under the same conditions; and

(e) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. RANGARAJAN KUMARAMANGALAM): (a) and (b). No new conditions, barring the provision of the land and 50% of the recurring expenditure for running the relocated Centre, as originally decided by CSIR Society, have been imposed.

(c) The State Government of Maharashtra have offered the land, but have yet to concede the request of meeting 50% of recurring expenditure.